

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 562
TO BE ANSWERED ON 21.07.2022**

BENEFICIARIES UNDER THE NATIONAL PENSION SCHEME FOR TRADERS

562. SHRI V. VIJAYASAI REDDY:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that Government aims to enroll three crore beneficiaries by 2023-24 under the National Pension Scheme for Traders, Small Shopkeepers and Self-employed persons in the country;**
- (b) if so, whether it is also a fact that so far less than one lakh have been enrolled under the Scheme;**
- (c) if so, the reasons therefor;**
- (d) number of traders, small shopkeepers, self-employed, etc. who have been enrolled so far in various States, including Andhra Pradesh; and**
- (e) the plans Government have to achieve the target of three crore by 2023-24?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Yes, Sir. Government intends to enroll 3 crore beneficiaries by 2023-24 under the National Pension Scheme for Traders, small shopkeepers and self-employed persons. The reasons for low enrollment under the scheme are summarized as under;

- This is voluntary and contributory scheme.**
- Many small shopkeepers/vendors/traders are already covered under the PM-SYM.**
- Covid-19 outbreak affected the implementation of the scheme during last two years.**

(d): As on 17.07.2022, a total of 50,680 beneficiaries, including 5,876 beneficiaries in the state of Andhra Pradesh, have enrolled under the scheme.

(e): The Government is mobilizing eligible beneficiaries through State Government machinery and CSC-VLEs in order to achieve the target. Besides this, Government has also launched extensive social media campaign to mobilise the targeted beneficiaries.
